

GOVERNMENT OF INDIA  
MINISTRY OF COOPERATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5452.**  
TO BE ANSWERED ON 05<sup>TH</sup> APRIL, 2022

**INNOVATIVE SCHEME FOR COOPERATIVE SOCIETIES**

5452: SHRI DURGA DAS (D.D.) UIKEY:  
SHRI GAJENDRA SINGH PATEL:

Will the Minister of COOPERATION सहकारिता मंत्री be pleased to state:

- (a) the number of registered and unregistered cooperative societies functioning properly in Madhya Pradesh at present;
- (b) whether any innovative scheme for the cooperative societies is under the consideration of the Government at present and if so, the details thereof; and
- (c) whether any special scheme is proposed for the cooperative societies in the aspirational districts and if so, the details thereof?

**ANSWER**

THE MINISTER OF COOPERATION  
सहकारिता मंत्री (SHRI AMIT SHAH)

- (a) Number of Cooperative societies registered in Madhya Pradesh as per Statistical Profile - 2018, published by NCUI is 47415. No database is maintained for unregistered Co-operative societies. Further, the societies functioning within a State are governed by their respective State Acts, Rules and their Bye-Laws. Details regarding their proper functioning falls within the domain of respective State Government.
- (b) Yes, Sir Ministry of Cooperation is taking steps to formulate scheme on Computerization of PACS, Umbrella scheme on Sahakar se Samriddhi and Cooperative Education and Training for strengthening of Cooperative Sector.
- (c) No such special scheme is proposed at this stage.

\*\*\*\*\*